

DIVISION BENCH

ITEM NO. 149

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No. 6/2022 IN CP No. 34/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th May, 2023

Attendance-Cum-Order Sheet of the Hearing

| | |
|----------------------------|---|
| NAME OF THE COMPANY | RAKESH AGARWAL V/S OPHO REMEDIES PVT LTD & ANR |
| UNDER SECTION | 241/244 OF COMPANIES ACT 2013 |

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 26th
July, 2023.

**-Sd-
(Deputy Registrar)**

24th May, 2023

*Priya Agarwal
(Stenographer)*